(b) whether it is a fact that for the year 2015-16, Government had allocated ₹ 69.074 crore for education budget whereas, revised estimate for the year 2014-15 was ₹ 70.505 crore and in the revised budget for the year 2014-15, the estimated budget for education was reduced from ₹ 83.777 crores to ₹ 70.505 crore; and

(c) the reasons for huge curtailment in various major schemes like Sarva Shiksha Abhiyan in the year 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The details of total budget for education in Union Budget during 2010 to 2014, year-wise is as under:

(In crore)

Year	Budget Estimates (Department of School Education and Literacy)	Budget Estimates (Department of Higher Education)	Total Budget of Education
2010-11	33214.00	16690.00	49904.00
2011-12	41451.00	21912.00	63363.00
2012-13	48781.00	25275.00	74056.00
2013-14	52701.00	26750.00	79451.00
2014-15	55115.10	27656.00	82771.10

(b) The Budget Estimates and Revised Estimates for 2015-16 were ₹ 69074.76 crore and ₹ 67585.50 crore respectively and the Revised Estimates for Financial Year 2014-15 was ₹ 70505 crore.

(c) The decrease in Budget Estimate of 2015-16 as compared to the budget estimate of 2014-15 was due to increase in devolution of funds to the States and also on account of change in sharing pattern of Centrally Sponsored Schemes between the Centre and the States w.e.f 1.4.2015.

Reduction in IIT entrance examinee

1221. SHRI K. K. RAGESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any drop in the number of IIT entrance examination takers; and

(b) if so, the details thereof during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) Though there is

some reduction in the students appearing for the screening test (JEE-Main), the number of students shortlisted for the IIT entrance (JEE-Advanced) has been increasing each year. The details of the candidates taking the exam in the last three years is as below:

Exam	Candidates appeared in JEE (Main) exam	Candidates shortlisted for and appeared in JEE (Advanced)
JEE-2014	12,90,028	1,19,575
JEE-2015	12,34,760	1,17,238
JEE-2016	12,07,058	1,47,678

Reservation in minority educational institution

†1222. SHRI JAVED ALI KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the reservation policy in the admission of students to the minority educational institutions;

(b) whether this reservation policy has been implemented equally in financially aided and self-financed or unaided recognised institutes; and

(c) the number of cases of disregard and violation of this reservation policy that has come to the notice of Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Article 15(5) of the Constitution of India exempts an educational institution covered under Article 30(1) [*i.e.* Minority Educational Institution] from the policy of reservation in admission. The provisions of the Central Educational Institutions (Reservation in Admission) Act, 2006, read with the Amendment Act of 2012, are not applicable to an educational institution covered under Article 30(1).

The Hon'ble Supreme Court in T.M.A. Pai Foundation Versus State of Karnataka (2002) 8 SCC 481 has laid down that an aided minority educational institution would be entitled to have the right of admission of students belonging to minority group and at the same time, would be required to admit a reasonable extent of non-minority students, so that the rights under Article 30 (1) are not substantially impaired and further the citizens' rights under Article 29 (2) are not infringed. The reservation policy for State Government educational institutions is laid down by the concerned State Government. Data regarding violation of the reservation policy is not maintained Centrally.

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† Original notice of the question was received in Hindi.